Declaration or Assets and Liabilities

Year-2023-24

I, BINOD KUMAR YADAV SON of LATE JAGDISH PRASAD YADAV aged 48 Years, belonging to Bihar Legislative Assembly, Secretariat service and presently working as UNDER SECRETARY given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. Description No.		Seif	Spouse name (s) SMT SUSHILA KUMARI	Dependant-1 ANISHA BHARTI	Dependant-2 ASHUTOSH KUMAR	Dependant-3 ANSHU BHARTI
	(i)	Cash	20,000/-	25,000/-	Nil	Nil	Nil
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (B V M) RS-10000 SBI (B V M) RS-4000	Nil	Nil	Nil	Nil
	(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil marca a a
((iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-RS-1943 LIC-RS-4413 LIC-RS-2824 LIC-RS-5914 yearly	LIC-RS-7314 yearly	Nil	Nil	Nil
	(v)	Motor Vehicles (details of make, etc.)	SWIFT DESIRE FOUR WHEELER, PASSION PRO BIKE	Nil	HONDA ACTIVA SCOOTY	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	GOLD (60GM)	GOLD-(110GM) SILVER- (750GM)	GOLD- (25GM) 1,25,000 SILVER- (250GM) 15,000	Nil	GOLD- (20GM) 1,00,000 SILVER- (250GM) 15,000
((vii)	Other assets, such as values of claims / interests	TV.FREZE AC-OTHER.	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1500 SQUARE FEET ka makan 1.5ekad Agriculture land Dist-Madhubani	Nil	Nil	-Nil	Nil
(ii)	Non-Agricultural Land	Nach Seine Abhreach Seine (An Seine	ANGUAY	pagintagi aras si tan Managada Saf	eriode and resolution are said.	de reguesia de deservo do esta e
	- Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	ANCHAL PHULWARI BEUR BETAURA 2041 SQUARE FEET	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NiI	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 06-2-2023
(a)	(i) Loans from Banks	SBI (BVM) PERSONAL LOAN	RS- 13,50,400 RS DUES-9,25,217 RS-3,55,400
		EDUCATION LOAN FOR SON	RS DUES-2,75,645 RS-12,00,000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	The structure of the second se
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-AAMPY9717G/ 80,525/-	Nil See Landerstein and State State (1995) and the Sta
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No. :-		PTS/BLA-969
Gender	:=	M (M/F)
Date of Birth		0 1 0 2 1 9 7 6 (DD/MM/YYYY)
Class/Group		A (A/B/C)
Cadre	:-	UNDER SECRETARY
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 07-02-2024

Signature: TANS FMC 1129

Name of Employee: Binod kumar yadav

Designation: UNDER SECRETARY

Department: Bihar Legislative Assembly, Secretariat

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